

ITEM NO.12

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 203/2022

PADAM SINGH TOMAR & ORS.

Petitioner(s)

VERSUS

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS & ORS.

Respondent(s)

(FOR ADMISSION and IA No.42391/2022-EX-PARTE STAY)

Date : 11-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mrs. Rani Chhabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable on 09.05.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master